

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
EXCISE APPEAL BRANCH

Appeal No. E/1879/2004 - EX[DB]

Date 01/05/2009

Assistant Registrar
C.E.S.T.A.T, New Delhi

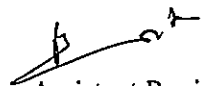
To:-
M/S NARMADA PLASTICS PVT.LTD.
P.O. RAJEGAON DISTT-BALAGHAT M.P.
M/S NARMADA PLASTICS PVT.LTD.

C.C.E BHOPAL

Appellant
Vs
Respondent

EX[DB] dated 29-4-09

I am directed to transmit herewith a certified copy of Final order No. 285/2009-EX-
passed by the Tribunal under Section 35-C(1) of Central Excises Act, 1944


Assistant Registrar
(Excise Appeal Branch)

Copy to :

1. Respondent

C.C.E BHOPAL

HOSHANGABAD ROAD, 48, ADMINISTRATIVE AREA, AREA HILLS, BHOPAL (M.P.) 462011

2. Adv. / Consult *SH. P.K. SAHU,*
A-345 (FF) DEFENCE COLONY,
N. DELHI-

3 C.D.R

4 ~~J.C.D.R.~~

5 Bar association, CESTAT, New Delhi

6 Director Publications, Customs, Excise, I.P. Estate, New Delhi

7 M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi - 3

8 Commercial Laws of India Pvt Ltd. Post Bag No. 1033, No.2(Old No. 36), Vaithyaram Street, T. Nagar, Chennai -17

9 Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.

10 M/s Manupatra Information Solutions Pvt Ltd. Excise & Customs Cases B-37, Sector - 1, Noida - 201301, Gautam Budh Nagar, (UP)

11 M/s. Deeparchie Publications, M-93, Marg. 46, Saket, New Delhi 110017

12 Taxindiaonline.com Pvt.Ltd, B-XI/8183, Vasant Kunj, New Delhi - 110070

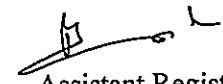
13 Taxmann Allied Service Pvt Ltd., 21/35, West Punjabi Bagh, New Delhi - 110026

14 Easy Service Tax Online Dot Com Pvt.Ltd. 407A, Iscon Mall, Above Star India Bazar, Satellite Road, Ahmedabad-15

15 LAWCRUX Advisors Pvt Ltd, LAW House, 1-8, Sector - 10, Faridabad 121003 (Harvana)

16 Office Copy

17 Guard file


Assistant Registrar
(Excise Appeal Branch)

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.II, R.K. PURAM, NEW DELHI-110066.
BENCH-DB

Excise Appeal No.E/1879/2004 Ex-Br.

[Arising out of Order-in-Appeal No.363-70-CE/BPL/03 dated
31.10.03 passed by the Commissioner(Appeals), Bhopal]

Date of Hearing:27.04.2009
Date of decision: 27.04.2009

For approval and signature:

Hon'ble Dr.C.Satapathy, Technical Member
Hon'ble Mr.D.N.Panda, Judicial Member

1	Whether Press Reporters may be allowed to see the Order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982?	
2	Whether it should be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not?	
3	Whether Their Lordships wish to see the fair copy of the Order?	
4	Whether Order is to be circulated to the Departmental authorities?	

M/s.Narmada Plastics Pvt. Ltd.

...Appellant

Vs.

CCE, Bhopal

... Respondent

Present for the Appellant :None
Present for the Respondent :B.S.Suhag, DR

Coram: Hon'ble Dr.C.Satapathy, Technical Member
Hon'ble Mr.D.N.Panda, Judicial Member



Final ORDER NO. 285/09-EX DATED:27.04.2009

PER: Dr.C.Satapathy

Heard the Id. DR. None represented on behalf of the appellant, despite notice. There is also no adjournment request from the party. It appears that the appellants are not interested in ^{pursuing} their case. Hence, the appeal is dismissed for non -prosecution.

[Dictated and Pronounced in the open Court.]

(DR.C.SATAPATHY)
TECHNICAL MEMBER

(D.N.PANDA)
JUDICIAL MEMBER

Anita